

DIVISION BENCH

O-43

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/509(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th February, 2021, 10:30 A.M

Name of the Company	M/S. KATARIA TRANSPORT SERVICES Vs. M/S. SIMPLEX INFRASTRUCTURES LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Arnab Guha, Advocate - For the Operational Creditor

Mr. Abhishek Banerjee, Advocate - For the Corporate Debtor

ORDER

The Ld. Counsel on both sides are present.

Mr. Abhishek Banerjee, Ld. Counsel, on behalf of the Corporate Debtor seeks time to file the reply affidavit in the matter. At the request, one week's time is allowed to file the reply affidavit, with copies of the replies to be served on the Ld. Counsel of the Operational Creditor.

List this matter on 22nd April, 2021, for disposal.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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